

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(14) C.P.-1373/252/(MB)/NCLT/2018

CORAM: Present : SH. B.S.V. PRAKASH KUMAR,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 25.06.2018

NAME OF THE PARTIES : Ramkrishana Auto Comp Pvt. Ltd.
V/s.
ROC, Pune.

SECTION OF THE COMPANIES ACT : 252.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **01.08.2018**.

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

25.06.2018.
Gajanan/aah